

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Keshav Narayanan Kantamneni
MAIN PETITION NUMBER : CP(IB)/89/CHE/2022

(IA/MA) APPLICATION NUMBERS

IA/842(CHE)/2022

ORDER

Applicant is represented by Ld. Counsel Ms. Preethi Arasu through video conferencing mode. Respondent is represented by Ld. Counsel Mr. H Karthik Seshadri through video conferencing mode.

In view of the proceedings pending before the Hon'ble Supreme Court in the matter of Sanjay Singal & Anr -vs- Union of India & Ors, Writ Petition (C) No. 510/2022.

List the matter on **19.12.2023** for further hearing.

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(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

-sd-

(SANJIV JAIN)
MEMBER (JUDICIAL)